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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.64/BB/ 2018	-	Admission	245	M/s Peepul Capital Fund II LLC Vs Universal Power Transformer Pvt Ltd and others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	S. R. TEJAS For Dna Associates 9886121144	<del>S. R. Tejas</del> Petitioner	S. R. Tejas

**ORDER**

Matter is listed today for admission. Counsel for Petitioner requested the Tribunal to pass Interim Order, directing the Company to maintain status-co with regard to assets of the Company. However, prior notice was not issued to the Respondent by the Petitioner. Counsel requested time to serve prior notice on the Respondents. Hence, matter is ordered to be listed on 22.02.2018 for service of notice on Respondents. Registry to prepare notice and Counsel to collect the notice and serve on Respondents and file proof of service.

  
Member (T)

  
Member (J)